

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. (Civil) Case No. 491 of 2021**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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For the Petitioner: Mr. Saurav Shekhar, Advocate  
For the Respondents: Mr. Anil Kumar Singh, A.C. to S.C.V  
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**04/10.09.2021** Heard through V.C.

**2.** Learned counsel for the respondent State seeks a short adjournment to file a show cause reply.

**3.** Put up this case on 24.09.2021.

**4.** Let the name of Ms. Laxmi Murmu, learned S.C.V be reflected in the cause list on behalf of the respondent State.

**(Deepak Roshan, J.)**

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